

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. OF

Applicant (s)

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry

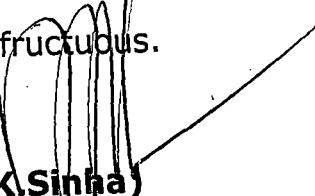
Orders of the Tribunal

O.A. No.413/2011

Date of Order : 10.07.2012

Mr. J.K.Mishra, counsel for applicant.
Mr. Ankur Mathur, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

According to the learned counsel for the applicant,
the respondents have redressed the grievance of the
applicant, and on his prayer this OA is closed as having
become infructuous.


(B.K.Sinha)
Administrative Member


(Dr.K.B.S.Rajan)
Judicial Member

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